

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3403/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 3rd April, 2024.

Sub:- **Casual Leave and Restricted holiday.**

Ref:- No.HC(IB)-VIG/01/2024/184-87 dated 26.03.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **four days casual leave on 06.04.2024, 08.04.2024, 10.04.2024 and 12.04.2024 and permission to avail restricted holiday on 09.04.2024, along with station leave permission from 05.04.2024 to 14.04.2024.** A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/3404-3405/A, dated , 03-04-2024
Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

10/03/04/24

JT. REGISTRAR (VIGILANCE)

[Signature]